GOVERNMENT OF INDIA MINISTRY OF AGRICULTURE AND FARMERS WELFARE DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

LOK SABHA UNSTARRED QUESTION NO. 3820 TO BE ANSWERED ON 12TH AUGUST, 2025

PM-KISAN SCHEME IN PUNJAB

3820. SHRI AMRINDER SINGH RAJA WARRING:

Will the Minister of Agriculture and Farmers Welfare कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) the number of farmers who have been excluded from the PM-Kisan Samman Nidhi scheme in the last five years in Punjab, along with reasons for their removal and any corrective steps being considered to re-include genuine beneficiaries;
- (b) whether the number of farmers dropped from the said scheme since 2019, State and yearwise;
- (c) whether the Ministry conducted any review or audit to identify genuine farmers wrongly removed from the beneficiary list, if so, the details thereof;
- (d) whether there is any timeline proposed to re-verify and re-include eligible farmers;
- (e) whether the Government has earmarked any budgetary allocations in the Budget 2025 to re-include farmers in PM-Kisan Nidhi Scheme;
- (f) whether the details of grievance redressal mechanisms in place at the State and district level to address beneficiary complaints under the scheme?

ANSWER

THE MINISTER OF STATE FOR AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण राज्य मंत्री (SHRI RAMNATH THAKUR)

(a) & (b): The PM-KISAN scheme is a central sector scheme launched in February 2019 by the Hon'ble Prime Minister to supplement the financial needs of farmers with cultivable land-holding. Under the scheme, a financial benefit of Rs 6,000/- per year is transferred in three equal instalments, into the Aadhaar seeded bank accounts of farmers through Direct Benefit Transfer (DBT) mode.

To ensure that the benefits are provided only to the eligible beneficiaries, land seeding, Aadhaar-based payment and e-KYC have been made mandatory under the scheme. Land seeding was made mandatory during the release of the 12th instalment of the scheme (August 2022 - November 2022), and Aadhaar-based payment was made mandatory from the 13th instalment (December 2022 - March 2023) onwards. e-KYC was made mandatory from the 15th instalment (April 2023 - July 2023). In this process, the total numbers of beneficiaries who benefited in the scheme in the 12th Instalment period was temporarily reduced across the states. This decrease was nominal in the States who proactively undertook suitable measures and completed the above said mandatory requirements.

The benefits of the farmers, who do not complete these mandatory criteria, are temporarily stopped. As and when these farmers complete their mandatory requirements, they receive the benefits of the scheme along with their accrued benefits of previous instalments. This process does not cause any financial loss to eligible farmers under the Scheme.

Benefit of the PM-KISAN scheme is transferred to the beneficiaries through Direct Benefit Transfer (DBT) mode, based on the verified data received from the States/UTs on the PM-KISAN portal. To ease the registration process for farmers and bring in transparency and efficiency in implementation of the Scheme, several technological interventions were introduced, including integration with PFMS, UIDAI, and the Income Tax Department. Further, PM-KISAN database is verified with respect to the PDS database of ration cards, inactivated Aadhaar due to death etc. as updated in UIDAI portal and deduplication with PFMS and Income Tax data.

A farmer-centric digital infrastructure has ensured the benefits of the scheme reach all the farmers across the country without involvement of any intermediaries. Maintaining absolute transparency in registering and verifying beneficiaries, the Government of India has disbursed over Rs 3.90 lakh Cr. through 20 installments since inception of the Scheme. The instalment-wise details of benefits released to beneficiaries of Punjab since inception of the Scheme, as on 04.08.2025 are at Annexure.

- (c) & (d): In order to ensure that no eligible farmers are left out from the Scheme, the Government of India undertakes saturation drives, on a regular basis, in coordination with the State Governments. A major nationwide saturation drive was undertaken from 15th November 2023 under the Viksit Bharat Sankalp Yatra (VBSY), during which, more than 1.0 Cr. farmers were included under PM-KISAN. Further, under the new Government's 100 days initiative, around 25 lakh more eligible farmers were added to the PM-KISAN scheme. Additionally, a special drive was conducted from September 2024 to clear the pending self-registration cases, where over 30 lakh farmers were added to the scheme.
- (e): In the financial year 2025-26, ₹ 63,500 crore have been allocated for PM-Kisan Scheme. The 20th instalment of PM-Kisan scheme was released on 2nd August, 2025 and more than 9.71 crore beneficiaries received benefits amounting to more than ₹ 20,500 Cr. Out of this, more than 11.34 lakh beneficiaries from Punjab received the benefit amounting to Rs. 387.76 crores.
- (f): To ensure the prompt resolution of issues faced by the farmers under the PM-KISAN scheme, following grievance redressal mechanisms are in place:
 - CPGRAMS portal
 - PM KISAN portal
 - Physical receipts and emails

Further, to enhance grievance redressal, the Al-based Kisan eMitra Chatbot was launched in September 2023. This Chatbot provides quick, accurate, and clear responses to farmers' queries round the clock in their native languages, making the system more accessible and user-friendly. It is accessible on all platforms such as web, mobile, etc. The Kisan eMitra Chatbot currently operates in 11 languages—English, Hindi, Odia, Tamil, Bengali, Malayalam, Gujarati, Punjabi, Kannada, Telugu, and Marathi—and has successfully resolved over 95 lakh queries from 53 lakh farmers as on 04.08.2025.

Annexure

Instalment-wise details of the beneficiaries of Punjab and amount released to them under PM-KISAN since inception of the Scheme, as on 04.08.2025

Instalment No. & period	Beneficiaries benefited	Amount Released (Rs. in Crore)
1 st instalment (Dec., 2018 - March, 2019)	1,181,930	236.39
2 nd Instalment (April, 2019 - July, 2019)	1,411,655	312.85
3 rd Instalment (August, 2019 - Nov, 2019)	2,221,746	483.42
4 th Instalment (Dec., 2019- March, 2020)	2,301,322	466.47
5 th Instalment (April, 2020- July, 2020)	1,901,762	417.89
6 th Instalment (August, 2020- Nov, 2020)	1,904,615	384.87
7 th Instalment (Dec., 2020- March, 2021)	1,871,663	374.47
8 th Instalment (April, 2021- July, 2021)	1,760,007	357.07
9 th Instalment (August, 2021- Nov, 2021)	1,738,694	349.17
10 th Instalment (Dec., 2021- March, 2022)	1,713,939	349.63
11 th Instalment (April, 2022 - July, 2022)	1,697,473	340.95
12 th Instalment (August, 2022 - Nov, 2022)	207,564	41.87
13 th Instalment (Dec, 2022 - March, 2023)	861,030	308.70
14 th Instalment (April, 2023 - July, 2023)	856,739	182.42
15 th Instalment (August, 2023 - Nov, 2023)	497,229	152.67
16 th Instalment (Dec., 2023 - March, 2024)	717,316	247.64
17 th Instalment (April, 2024 - July, 2024)	840,274	290.56
18 th Instalment (August, 2024 - Nov, 2024)	926,150	272.82
19 th Instalment (Dec., 2024 - March, 2025)	1,058,688	373.04
20 th Instalment (April, 2025 - July, 2025)	1,134,567	387.76
